

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.885
TO BE ANSWERED ON 27TH JULY, 2021**

FUND ALLOCATION TO UP FOR HEALTH INFRASTRUCTURE DEVELOPMENT

885 SHRI NEERAJ SHEKHAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Union Cabinet has approved ₹23,000 crores for health infrastructure improvement in the country in its meeting held on 8th July 2021;
- (b) if so, the details thereof;
- (c) the details of fund allocated for the State of Uttar Pradesh to improve health infrastructure out of the above; and
- (d) the details of infrastructure that is proposed to be upgraded or improved out of above fund?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): “Public Health and Hospitals” being a State subject, the primary responsibility of strengthening public healthcare system including infrastructure of public healthcare facilities lies with the respective State Governments. However, under National Health Mission (NHM), technical and financial support is provided to the States/UTs including Uttar Pradesh to strengthen the public healthcare at public healthcare facilities. Further, the on-going COVID 19 pandemic has demonstrated that India’s public health systems need to be further strengthened to address public health needs across primary, secondary, and tertiary care levels.

Accordingly, the scheme “**India Covid-19 Emergency Response and Health Systems Preparedness Package - Phase-II**” (ECRP-Phase-II) has been approved by the Cabinet on 8.07.2021 for an amount of Rs.23,123 crores, to be implemented for 9 months from 1st July, 2021 to 31st March, 2022. The scheme is a Centrally Sponsored Scheme (CSS) with some Central Sector (CS) components. The Scheme is aimed to prevent, detect and respond to the continuing threat posed by COVID-19 and strengthen national health systems for preparedness in India. The details of funds allocated so far out of total package announced by Government of India to the States/UTs including Uttar Pradesh may be seen at **Annexure**.

Under CSS components of ECRP-II, support is provided to the States for provision for establishing District Paediatric Units (42 or 32 bedded units including Oxygen Supported beds and ICU beds) in all the Districts of the Country. Besides, support is also provided to increase the availability of ICU beds in Medical Colleges, District Hospitals, Sub District Hospitals and Community Health Centres. Further, taking into consideration, the recommendations of EG-1,

support is extended to create pre-fabricated structures for establishing 6 bedded units at Sub Health Centres and Primary Health Centres and 20 bedded units at Community Health Centres for meeting the requirement of hospital beds in rural, peri-urban and tribal areas. Besides, the support is provided to provision of required drugs and diagnostics for COVID management, including maintaining a buffer stock for essential medicines required for effective COVID-19 management. Further, support is extended to establish Field Hospitals (100 bedded or 50 bedded units) wherever required. Further, the ECRP-II has also a Central Sector component of Central Procurement of essential medicines (including the emerging drugs, based on the needs) for effective management of COVID-19.

In this regard, Guidance Note on “India Covid-19 Emergency Response and Health Systems Preparedness Package - Phase-II” (ECRP-Phase-II) has been shared with the States/UTs on 14th July 2021, requesting the States to send the proposals for appraisal and approval. Further, in order to ensure implementation of critical activities at the State/District levels to prepare the public healthcare system in response to the evolving pandemic, 15% of Central Share of Resource Envelope of the State/UT, has been released in-advance to the States/UTs including Uttar Pradesh.

ANNEXURE

‘India COVID-19 Emergency Response & Health System Preparedness Package: Phase-II’

S. No	States	Central Share	Matching State Share	Resource envelope under ECRP-II
	States other than NE States	10,966.77	6,849.62	17,816.39
1	Andhra Pradesh	417.91	278.61	696.52
2	Bihar	1,032.87	688.58	1,721.45
3	Chhattisgarh	376.07	250.71	626.78
4	Goa	11.78	7.85	19.63
5	Gujarat	479.22	319.48	798.70
6	Haryana	182.42	121.62	304.04
7	Himachal Pradesh	216.51	24.06	240.56
8	Jharkhand	383.34	255.56	638.90
9	Karnataka	504.04	336.02	840.06
10	Kerala	173.89	115.93	289.82
11	Madhya Pradesh	874.35	582.90	1,457.24
12	Maharashtra	820.77	547.18	1,367.96
13	Odisha	517.18	344.78	861.96
14	Punjab	198.89	132.59	331.48
15	Rajasthan	883.37	588.92	1,472.29
16	Tamil Nadu	479.59	319.73	799.32
17	Uttar Pradesh	1,879.88	1,253.26	3,133.14
18	Uttarakhand	244.56	27.17	271.73
19	West Bengal	604.76	403.17	1,007.93
20	Telangana	298.68	199.12	497.79
21	Delhi	30.21	20.14	50.34
22	Puducherry	5.42	3.61	9.03
23	Jammu & Kashmir	257.64	28.63	286.27
24	Chandigarh	5.68	-	5.68
25	Andaman & Nicobar Islands	14.22	-	14.22
26	Daman & Diu & dadra Nagar & Haveli	9.52	-	9.52
27	Lakshadweep	1.49	-	1.49
28	Ladakh	62.51	-	62.51
	NE States	1,218.53	135.39	1,353.92
29	Arunachal Pradesh	127.75	14.19	141.94
30	Assam	731.22	81.25	812.46
31	Manipur	77.35	8.59	85.95
32	Meghalaya	82.74	9.19	91.94
33	Mizoram	39.87	4.43	44.30
34	Nagaland	56.22	6.25	62.46
35	Sikkim	19.67	2.19	21.85
36	Tripura	83.72	9.30	93.02
	G-Total	12,185.30	6,985.01	19,170.31